

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:4541
ANSWERED ON:07.09.2012
JAWAHARLAL NEHRU NATIONAL SOLAR MISSION
Kumar Shri P.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether a Delhi based public interest research and advocacy organization has accused any private company of flouting rules for bagging projects under the Jawaharlal Nehru National Solar Mission (JNNSM);
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): Yes, Madam.

(b): An article appeared in the magazine "Down to Earth" in its issue dated 1-15 Feb. 2012 in which allegations were made regarding violation of Guidelines of the 1000 MW Solar Power Project Scheme of Jawaharlal Nehru National Solar Mission (JNNSM) being implemented through NVVN.

(c): An inter-ministerial committee was constituted to inquire into the allegations made by the Centre for Science & Environment (CSE) through its magazine "Down to Earth" regarding violation of guidelines of National Solar Mission. The report has been submitted by the committee and the same is being examined by the Government.